

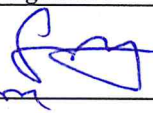
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

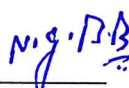
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.148/10/HDB//2017
NAME OF THE COMPANY	A G P Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	ADVOCATE	9000 66 60 72 Sangamnaresh@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Naga Bhushan	IRP	bhagabhusan@yahoo.com TEL: 9848985678	N. g. B. B. 

**ORDER**

Heard Shri Naresh Kumar Sangam, Ld. Counsel for the Petitioner and Sri B.Naga Bhushan, IRP. The IRP is directed to furnish his report by the next date of hearing i.e., on 22-11-2017.

  
**MEMBER (Tech)**

  
**MEMBER (Judl)**